

ITEM NO.105

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14056/2015

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DEVENDRA KUMAR & ANR.

Respondent(s)

Date : 04-06-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MRS. JUSTICE V. MOHANA
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Ms. Aarti Upadhyay Mishra, AOR

For Respondent(s) :

Mr. Sudhir Kulshreshtha, AOR
Mr. Abhinav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by learned counsel for the
appellant, list the appeal on 22nd July, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR